

Information in respect of a particular company or a group of companies is required, the same would be furnished.

Synthetic Diesel from Coal

2870. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the news-item appeared in the Hindustan Times dated the 11th February, 1981 that the Central Fuel Research Institute has successfully produced and tested synthetic diesel from coal for the first time in India; and

(b) if so, the details regarding its test which was conducted at the Institute?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) Yes, Sir.

(b) Diesel oil was produced from synthetic crude oil made from coal at a pilot plant of Central Fuel Research Institute, Dhanbad. The quantity of synthetic diesel oil produced was very small. It was used to drive a diesel engine jeep for a distance of 8 Kms. only. Though the consumption rate of diesel oil was high, the performance of the engine was satisfactory.

Air coverage of Prime Minister in News

2871. SHRI BAPUSAHEB PARULKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state that is it a fact that 9 P.M. Radio bulletins over the first fortnight of January, 1981 show that out of the total of 2,551 lines read 532 lines or 20 per cent were devoted to Mrs. Gandhi personally and 734 lines or 29 per cent to other Congress (I) Ministers or Leaders while opposition leaders got covered in only 134 lines or 5 per cent and non-Congress (I) Governments only 57 lines or 2 per cent?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMARI

MUBBEN M. JOSHI): Out of the total 2342 lines devoted to domestic news in the 9.00 P.M. radio bulletins over the first fortnight of January, 1981 the coverage in terms of lines pertaining to the Prime Minister and others is indicated below:

	(Government Policy Programmes (404 lines) and on other matters (61 lines))
(i)	Prime Minister: 465 lines
(ii)	Other Congress (I) Ministers or Leaders: 708 lines (On Govt. Policy and Programmes (614 lines and on other (94 lines.
	mated
(iii)	Opposition parties and leaders: 140 lines
(iv)	Non-Congress (I) Governments: line _s 75

Demand for a High Court Bench at Rajkot

2872. SHRI NAVIN RAVANI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that there is a longstanding demand from the people of Saurashtra and from Bar Associations of various parts of Saurashtra for a Bench of Gujarat High Court at Rajkot;

(b) if so, the action taken to meet this demand.

(c) whether it is a fact that in Maharashtra, Rajasthan, Madhya Pradesh, there are such benches at Nagpur, Jaipur etc; and

(d) if so, the steps taken or proposed to be taken to open such a bench at Rajkot or in some other part of Saurashtra Region?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). According to the information received from the State Government, there is